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Title: Need to take stringent action against persons indulging in the sale of expired drugs and putting the lives of patients at risk in Tamil Nadu.

SHRI C. RAJENDRAN (CHENNAI SOUTH): I would like to bring to the notice of the Government the activities of unscrupulous elements operating in Tamil Nadu who collect expired drugs from the garbage dumping yard and divert them back to market for sale. Consumption of expired drugs is dangerous. The unscrupulous anti social elements are playing with the lives of the public. The modus operandi of these anti-social elements is to collect expired drugs and erase the manufacturing and expiry dates with chemicals, print them afresh and route them to the market for resale. This huge racket involves crores of rupees putting the lives of the people to untold misery. It is surprising since the medical shops are supposed to return such drugs to the manufacturers for disposal or destruction.

Hence, I request the Government to take stringent action against the culprits and if the medical shops are found to flout the rules, their licences should be cancelled.